

**THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-III**

**ITEM No. 301  
In  
IB-347(ND)/2024**

**IN THE MATTER OF:**

Mong Aggarwa ..... Petitioner/Applicant  
V/s.  
KARNATAKA BANK LIMITED ..... Respondent

**U/s 94 of IBC, 2016**

**Order delivered on 10.09.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS  
HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI,  
HON'BLE MEMBER (TECNICAL)  
HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Respondent : Mr. Gautam Singhal, Mr. Rajat Chaudhari, Advs.

**ORDER**

Due to paucity of time, the matter is adjourned to **08.10.2024**.

**-sd-**

**(ATUL CHATURVEDI)  
MEMBER(TECHNICAL)**

Malik